

**Central Administrative Tribunal  
Principal Bench, New Delhi**

\*\*\*

**OA No. 2967/2012**

New Delhi, this the 23<sup>rd</sup> day of May, 2016

**Hon'ble Justice M.S. Sullar, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

Jasbir Singh Sodhi  
S/o Shri Pritam Singh sodhi,  
R/o 54 Maharani Bag,  
Phase-II,  
p/o f.r.i. Dehradun,  
Uttrakhand.

..... Applicant

(By Advocate: Mr. G.S. Chauhan with Mr. Dheeraj K. Nayal)

**VERSUS**

1. Union of India  
Through Secretary  
Ministry of Defence,  
New Delhi
2. Engineer-in-Chief,  
Kahsmir House  
New Delhi-110001,
3. Chief Engineer,  
Head Quarter,  
Southern Command,  
Pune-411001
4. Chief Engineer,  
Head Quarter  
South Western Command,  
Pin-908546,  
C/o 56 APO

5. Chief Engineer,  
Jaipur Zone,  
Power House Road,  
Banipark Jaipur-06
6. The Controller General of Defence Accounts  
Ulan Batar Road, Palam  
Delhi Cantt-10.

....Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

**ORDER (ORAL)**

**By Justice M.S. Sullar:-**

At the very outset the learned counsel for the applicant intends to withdraw the Original Application (OA) to enable the applicant to file a fresh O.A on the same cause of action after removing the defects.

2. Therefore, the O.A is hereby dismissed as withdrawn with the aforesaid liberty as prayed for.

**(V.N. Gaur)**  
**Member (A)**

**(Justice M.S. Sullar)**  
**Member (J)**

/daya/